

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 459/(MAH)/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 21.11.2017

NAME OF THE PARTIES:

Jeena & Co.
V/s.

Belgium Aluminium and Glass Industries Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
6	Girish Panyami	Adv.	<i>[Signature]</i>
6	Kashal Vohra	Adv	<i>[Signature]</i>

ORDER

TCP NO. 459/I&BP/NCLT/MB/MAH/2017

For the Corporate Debtor Counsel candidly has come forward for negotiate
with this Petitioner, list this matter for reporting Settlement on 8.12.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)